

COURT-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

R.P. No. 13 of 2013 in
Appeal No. 199 of 2012

Dated : 26th November, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

**The South Indian Sugar Mills Association
& Ors. Appellant(s)**
Versus
**Tamil Nadu Electricity Regulatory
Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. K. Gopal Chaudhary
Mr. T. Srinivasa Murthy
Ms. Shruti Iyer

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R.2

ORDER

Mr. Vallinayagam, the learned counsel undertakes to file Vakalatnama on behalf of Respondent No. 2 and seeks some time to file the reply. Accordingly, he is directed to file the same on or before 19.12.2013 after serving copy on the other side.

Post the matter for hearing on **19.12.2013** before the Chennai Circuit Bench.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/pr